

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 603
ANSWERED ON 06.02.2025

HAR GHAR NAL SE JAL INITIATIVE

603. SHRI JASHUBHAI BHILUBHAI RATHVA:
SHRI JASWANTSINH SUMANBHAI BHABHOR:
SHRI TANUJ PUNIA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government proposes to provide tap water connections to every household in the country particularly Gujarat and Uttar Pradesh under the 'Har Ghar Nal Se Jal' initiative of Jal Jeevan Mission (JJM) by the year 2024 and if so, the details along with the current status thereof, district-wise;
- (b) whether the JJM is successful in providing functional household tap connection to every rural household, if so, the details thereof along with the number of villages certified as Har Ghar Jal under JJM;
- (c) whether there is an increase in the rural household tap water connections from 2019 and if so, the details thereof; and
- (d) the time-bound action plan of the Government for providing tap water connections to the families left out under the 'Har Ghar Nal Se Jal' initiative in the rural areas of Uttar Pradesh including Barabanki district?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) to (d) : Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM)-Har Ghar Jal to enable every rural household in the country, including those in the States of Gujarat and Uttar Pradesh, to have assured potable water of prescribed quality on regular and long-term basis, through tap water connection.

At the start of Jal Jeevan Mission in August 2019, only 3.23 Crore (16.7%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 03.02.2025, under Jal Jeevan Mission (JJM) – Har Ghar Jal around 12.21 Crore additional rural households have been provided with tap water connections. Thus, as on 03.02.2025, out of 19.36 Crore rural households in the country, more than 15.44 Crore (79.69%) households are reported to have tap water supply

in their homes. As on date, 11 States/ UTs namely Goa, A&N Islands, D&NH and D&D, Haryana, Telangana, Puducherry, Gujarat, Punjab, Himachal Pradesh, Arunachal Pradesh and Mizoram have become 'Har Ghar Jal' States/ UT i.e. 100% households are having tap water supply and the remaining States/ UTs, including the State of Uttar Pradesh, are at various stages of completion of the Mission as per their saturation plan. State/ UT-wise details are **annexed**.

Further, the district-wise and village-wise status of tap water connection provided under the Mission in rural areas, including those in the Barabanki district of Uttar Pradesh, is also in public domain and available on JJM dashboard at:

<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>

As per Operational Guidelines of JJM, after making provision of tap connections to all rural households in a village, the Department implementing the scheme provides completion certificate to Gram Panchayat and marks the village as 'Har Ghar Jal' village on JJM-IMIS. Subsequently, Gram Panchayats in its Gram Sabha meeting after reading out aloud the work completion report, formally passes resolution certifying itself as 'Har Ghar Jal' village. The copy of certificate provided by implementing department, resolution passed by Gram Sabha, and a small video capturing the Gram Sabha is reflected on JJM Dashboard and village is marked certified in JJM-IMIS.

As reported by State, as on 03.02.2025, out of around 2.51 lakh villages reported as 'Har Ghar Jal', around 1.53 lakh villages have been certified by the respective Gram Sabhas.

Annex referred to in Lok Sabha Unstarred Question No. 603 answered on 06.02.2025
JJM: State/ UT-wise status of tap water connections in rural households as on 03.02.2025

No. in lakh

S. No.	State/ UT	Total rural HHs	Rural HHs with tap water supply as on 15.8.2019		Rural HHs given tap water connections since 15.8.2019		Rural HHs with tap water connection as on date	
			No.	%	No.	%	No.	%
1	A & N Islands	0.62	0.29	46.02	0.33	53.98	0.62	100.00
2	Arunachal Pr.	2.29	0.23	9.97	2.06	90.03	2.29	100.00
3	DNH & DD	0.85	0.00	0.00	0.85	100.00	0.85	100.00
4	Goa	2.64	1.99	75.44	0.65	24.56	2.64	100.00
5	Gujarat	91.18	65.16	71.46	26.02	28.54	91.18	100.00
6	Haryana	30.41	17.66	58.08	12.75	41.92	30.41	100.00
7	Himachal Pr.	17.09	7.63	44.64	9.46	55.36	17.09	100.00
8	Mizoram	1.33	0.09	6.91	1.24	93.09	1.33	100.00
9	Puducherry	1.15	0.94	81.33	0.21	18.67	1.15	100.00
10	Punjab	34.27	16.79	48.98	17.48	51.02	34.27	100.00
11	Telangana	53.98	15.68	29.05	38.30	70.95	53.98	100.00
12	Uttarakhand	14.51	1.30	8.98	12.80	88.25	14.11	97.24
13	Ladakh	0.41	0.01	3.48	0.38	92.57	0.39	96.05
14	Bihar	167.55	3.16	1.89	157.19	93.82	160.36	95.71
15	Nagaland	3.64	0.14	3.82	3.23	88.87	3.37	92.69
16	Lakshadweep	0.13		0.00	0.12	91.39	0.12	91.39
17	Sikkim	1.33	0.70	52.96	0.50	37.82	1.21	90.78
18	Tamil Nadu	125.28	21.76	17.37	88.94	71.00	110.71	88.37
19	Maharashtra	146.81	48.44	32.99	80.94	55.13	129.38	88.13
20	Uttar Pr.	267.29	5.16	1.93	228.84	85.62	234.01	87.55
21	Tripura	7.51	0.25	3.26	6.13	81.68	6.38	84.94
22	Karnataka	101.32	24.51	24.19	59.67	58.90	84.19	83.09
23	Meghalaya	6.51	0.05	0.70	5.28	81.06	5.32	81.76
24	Assam	72.25	1.11	1.54	57.65	79.78	58.76	81.32
25	J & K	19.24	5.75	29.92	9.79	50.89	15.54	80.81
26	Chhattisgarh	50.04	3.20	6.39	37.01	73.96	40.21	80.35
27	Manipur	4.52	0.26	5.74	3.34	73.85	3.59	79.59
28	Odisha	88.70	3.11	3.50	64.66	72.90	67.77	76.41
29	Andhra Pr.	95.53	30.74	32.18	39.71	41.56	70.45	73.74
30	Madhya Pr.	111.89	13.53	12.09	61.72	55.17	75.25	67.26
31	Rajasthan	107.77	11.74	10.89	47.87	44.42	59.61	55.31
32	Jharkhand	62.56	3.45	5.52	30.74	49.14	34.19	54.65
33	West Bengal	175.57	2.15	1.22	93.37	53.18	95.51	54.40
34	Kerala	70.80	16.64	23.51	21.75	30.73	38.39	54.23
	Total	19,36.93	3,23.63	16.71	12,20.99	63.04	15,44.62	79.75

Source: JJM-IMIS